

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.254/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> February 2018, 10.30 A.M**

Name of the Company	Sanjay Kariwala & Ors.-Vs-Kariwala Designers Pvt.Ltd. & Ors.
Under Section	241/22

Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SWAPNA CHOUBRAY,  
 2. SIDHARTH SHARMA,  
 3. NAMRATA BASU,  
 4. SOURADEEP SARKAR

R-2,3,485  
 6/1/2018

1. MR. NIRMALYA DAS GUPTA, ADV.  
 2. MR. SHAVNAK MITRA, ADV.  
 3. MS. PRITHIKA BASU, ADV

For petitioners/  
 applicants  
 6/2/18

**ORDER**

Ld. Counsel for the petitioner and the respondent nos. 2 to 5 is present.

I.A. No. 521/KB/2017 has been filed for impleadment of Axis Bank.

List it on 06/03/2018.

Sd  
 (Jinan K.R.)  
 Member (J)